

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 271 OF 2015 &**  
**IA NO. 438 OF 2015**

**Dated: 08<sup>th</sup> May, 2018**

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Karnataka Power Transmission Corporation Ltd. &Anr. ... Appellant(s)**

**Vs.**

**M/s SohamPhalguni Renewable Energy Pvt. Ltd. &Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Mr.Sriranga S.  
Ms.SumanaNaganand  
Ms.Pratiksha Mishra

Counsel for the Respondent(s) : Mr. Ajay J.N.

**ORDER**

List the matter for hearing on **07.08.2018.**

**(S.D. Dubey)**  
**Technical Member**

**(Justice N.K. Patil)**  
**Judicial Member**

*bn/pr*